

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 20.04.2023**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 1594 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Cosmos Cooperative Bank Ltd. Vs. Edelweiss Asset Reconstruction Company Ltd. & Ors.	Jayesh Gupta
<b>2.</b>	I.A. No. 1595 of 2023 in Comp. App. (AT) No. __ of 2023	Gursharan Singh Sawhney Vs. Harkiran Kaur Sawhney & Ors.	Sanampreet Singh
<b>3.</b>	I.A. No. 1607 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Apoorva Joshi Vs. Union Bank of India	Mukesh Aggarwal
<b>4.</b>	I.A. No. 1608 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Advantagesai Projects Pvt. Ltd. Vs. Akshay Techforge Pvt. Ltd.	Balendu Shekhar

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**By order**  
**-sd/-**  
**Assistant Registrar**